Table, under sub-section (2; or section 3 of the All India Services Act, 1951, a copy each of the following Notifications (in English and Hindi) of the Cabinet Secretariat (Department of J Personnel) :—

(i) Notification G. S. R No. 1956, dated the 21st November, 1970, publishing the Indian Forest Service (Appointment by Competitive 1 Examination) Amendment Regulations. 1970.

(ii) Notification G. S. R. No. 1957, dated the 2ist November, 1970, publishing the Indian Forest Service (Initial Recruitment) Amendment Regulations, 1970.

(iii) Notification G. S. R. No. 1958, dated the 21st November, 1970, publishing the Indian Forest Service (Released Emergency Commissioned and Short Service Commissioned Officers) (Appointment by Competitive Examination) Amendment Regulation, 1970.

(iv) Notification G. S. R. No. 135, dated the 23rd January, 1971, publishing the Indian Forest Service (Fixation of Cadre Strength) Amendment Regulations, 1971.

(v) Notification G. S. R. No. 136, dated the 23rd January, 1971, publishing the Indian Forest Service (Fixation of Cadre Strength) Second A menclment Regulations, 1971.

(vii Notification G. S. R. No. 137, dated the 23rd January, 1971.

(vii) Notification G. S. R. No. 138, dated the 23rd January, 1971, publishing the Indian Forest Service (Pay) Amendment Rules, 1971. [Placed in Library. *See* No. LT—56/71 for (i) to (vii) ]

(viii) Notification G. S. R. No. 353, dated the 1st March, 1971, publishing the Indian Forest Service (Initial Recruitment), Amendment Regulations, 1971.

(ix) Notification G. S. R. No. 354, dated the 1st OF March, 1971, publishing the Indian F'orest Service BR (Recruitment) Amendment Rules, 1971 [Placed in Library-?\* No. LT—117/71 for (viii) and (is)]

(x) Notification G. S. R. No. 417, dated the 10th March, 1971, publishing the All-India Services [Placed in Library. *See* No. LT—181/71] (Conduct) (Amendment) Rules, 1971.

(xi) Notification G. S. R. No. 585, dated the 7tb April. 1971, publishing the Indian Police Service (Appointment by Promotion) Amendment Regulations, 1971.

(xii) Notification G. S. R. No. 856, dated the 13th April, 1971, publishing the Indian Administrative Service (Recruitment) Second Amendment Rules, 1971.

(xiii) Notification G. S. R. No. 587. dated the [3th April, 1971, publishing the Indian Police Service (Recruitment) Second Amendment Rules, 1971.

(xiv) Notification G. S. R. No. 588, dated the 13th April, 1971, publishing the All India Services (Discipline and Appeal) Amendment Rules, 1971. [Placed in Library. *See* No. LT— 177/71 for (x) to (xiv)]

## NOTIFICATIONS UNDER THE INDUSTRIES (DEVELOPMENT AND REGULATION) ACT, 1951

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE

I **ब्यापार मंत्रालय में उपमंत्रो** (SHRI A. C. ' GEORGE) : Sir, I beg to lay on the 'fable under subsection (2) of section 18A of the Industries (Development and Regulation) Act., 1951, a copy each of the following Notifications (in English and Hindi) of (he Ministry of Foreign Trade —

(i) Notification S. O. No. 1085, dated the 10th March, 1971.

(ii) Notification S. O. No. 1267, dated the 22nd March, 1971. [Placed in Library. *See* No. LT—178/71 for (i) and (ii)]

## (PUBLIC NOTICE IN HINDI) CONTAINING THE NEWSPRINT ALLOCATION POLICY FOR 1971-72

THE DEPUTY MINISTER IN THE MINISTRYOFINFORMATIONBROADCASTING, मुचना और प्रसारण मंत्रालय**म उपपत्रा**(SHRI DHARAMBIR SINGH) j Sir, Ibeg to lay on the Table a copy of the Hindi version ofPublic Notice dated the 7th April, 1971, containingthe Newsprint Allocation Policy for the year 1971-72.